

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.09.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 96/2022 (CA (AT) No. 181/2020 For Stay IA No. 2541/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors. WITH	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3
2.	TA (AT) No. 98/2022 (CA (AT) No. 180/2020 For Stay IA No. 2540/2020)	Ms. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & 3 Ors.	M/s R&P Partners	Mr. Kaushik N Sharma- R1 & R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No.347/2024 For Stay IA No. 951/2024 For Condone Delay IA No. 952/2024	Maahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr.	Ms. Elamathi MS	
4.	Comp App (AT) (CH) (Ins) No.348/2024 For Stay IA No. 953/2024	S Srinivasan Personal Guarantor and Promoter M/s. Sri Venkatram Spinners Pvt. Ltd. Vs Mr. Mahalingam Suresh Kumar, Liquidator of M/s. Sri Venkatram Spinners Pvt. Ltd. & 4 Ors.	Mr. V Manivannan	Mr. AG Sathyanaryana For Caveator
5.	Comp App (AT) (CH) (Ins) No.349/2024 For Stay IA No. 956/2024 Delay in refiling IA No. 957/2024	Mr P Venkateswara Rao & 4 Ors. Vs The Liquidator for M/s Kanakadhara Ventures Pvt. Ltd. & 10 Ors.	Mr. Vikram Hegde	

6.	Comp App (AT) (CH) (Ins) No.350/2024 For Stay IA No. 958/2024	Veerabhadrappa Girish Suspended Director Of M/s. SL Residential Layout Pvt. Ltd Vs Aditya H Chokshi Family Trust & Anr.	Mr. Pawan Jhabakh	Mr. Ramesh Kumar Chopra For Caveator
7.	Comp App (AT) (CH) (Ins) No. 293/2024 For Urgent Listing IA No. 769/2024 For Exemption IA No. 770/2024	Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs M/s Garg Industries Rep by its Director, Mr. B Mohan Garg & 6 Ors	Mr. VV Sivakumar	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	9805117/01762/2023	Bruklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
9.	9805117/01763/2023	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
10.	9805117/01764/2023	Topcare surgicals Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
11.	9805117/01766/2023	Pharmacon Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
12.	9805117/01760/2023	Advanced Medical Technologies Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
13.	9805117/01763/2023	Cochin Pharma Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
14.	9805117/01762/2023	Bruklyn Associates Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	

15.	9805117/01768/2023	Gravity Health Care Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
16.	9805117/01770/2023	Synergy Associates Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
17.	9805117/01767/2023	ABC Medicals Vs Bijoy Prabhakaran Pulipra & Anr.	Mr. Harikumar G Nair	
18.	9805120/01675/2023	Dinesh Kothari Vs Santhanam Rajashree Liquidator of Corporate Debtor Company J R Foods Ltd (Under Liquidation) & Anr.	Mr. Ravi Rajagopal	
19.	9805130/01189/2024	Nimmagadda Surya Pradeep Bio-Tech Pvt. Ltd.& Ors. Vs Kamineni Steels & Power India Private Limited & Anr.	M/s Anjani Kumar Mishra	

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	IA No. 923/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 210/2024	Mr. DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Mr. Pankaj Bhattad & 2 Ors.	Mr. Anirudh Krishnan	
21.	IA No. 946/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 98/2024 For Stay IA No. 270 & 945/2024 For Urgent Listing IA No. 271/2024	Mr. Raja Sekhara Rao Narayanam, Suspended Director of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & 2 Ors. Vs Mr. Kalvakolanu Murali Krishna Prasad, IRP of M/s Ananda Bharathi Fertilizers (India) Pvt. Ltd. & Anr.	Mr. M Muraleedhara Reddy	Ms. JVL Bharati- R1 Mr. ML Ganesh-R2

22.	IA No. 913/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 419/2022 Leave to file IA No. 947/2024	ISPT LLC Vs M/s Indo Shell Mould Ltd. & Anr.	Mr. Vikram Veerasingh	
23.	Comp App (AT) (CH) (Ins) No. 317/2024 For Exemption IA No. 842/2024 For Stay IA No. 843/2024	Mr. B Prabhakar Reddy Suspended Director of Excel Dwellings India Pvt. Ltd. Vs Shriram Finance Company Ltd. & Anr.	Mr. Bharadwaja Rama Subramaniam	Mr.R Umashankar

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	IA No. 279/2022 (To Implead) in Comp App (AT) (CH) (Ins) No.52/2021 For Stay IA No. 118 & 681/2021 For Urgent Hearing IA No. 120/2021	KCP Shivraman Vs Ms. Subramaniam Aneetha, RP, Karur KCP Packkagings Ltd.	Ms. R Sowmya Ms. S Varshini	Mr. Avinash Krishnan Ravi
25.	IA No. 113/2022 (For Condone Delay) In Comp App (AT) (CH) (Ins) No.57/2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. Bendi Raviteja- R1-R3
26.	Comp App (AT) (CH) No.77/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors.	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10
		WITH		
27.	Comp App (AT) (CH) No.79/2022 Contempt Case No. 7/2023	M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar- R2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10
		WITH		

28.	Comp App (AT) (CH) No.81/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10
		WITH		
29.	Comp App (AT) (CH) No.82/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023	D Kothai Vs D Senthil Kumar & 9 Ors.	Mr. C Vigneswaran	Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2, R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10
		WITH		
30.	Comp App (AT) (CH) No.83/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023	T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors	Mr. Gowtham Kumar	Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7
31.	IA No. 1102/2023 (Additional docs.) in Comp App (AT) (CH) (Ins) No. 362/2023 For Stay IA No. 1100 & 1101/2023 For Direction IA No. 1105/2023 For Exemption IA No. 1103 &1104/2023	S. Vasudevan, Suspended Director of M/s. Tuscan Consultants and Developers Pvt. Ltd. Vs IDBI Trusteeship Services Ltd. & Anr	Mr. Chandramouli Prabhakar	Mr. Angad Varma R1 Mr. Amir Bavani- R2
32.	IA No.1396/2023 (Delay in representation) in Comp App (AT) (CH) (Ins) No. 449/2023 For Exemption IA No.1397/2023 For Stay IA No.1395/2023	Directorate of Revenue Intelligence Kolkata Zonal Unit Vs P Sriram, Liquidator, Bharath Coal Chemicals Ltd. & 3 Ors	Mr.Sundareswaran	Mr.S Sathiyarayanan R1

33.	IA No. 237/2024 (For Condone Delay) IA No. 235/2024 (Additional docs) in Comp App (AT) (CH) No. 14/2024 For Urgent Hearing IA No. 236/2024	Annavajhala Ramanand Vs Smt. Lakshmi Sujatha Tummala & 5 Ors.	Mr. S Chidambaram, CS	
34.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt. Ltd. Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
35.	IA No. 314/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 117/2024 For Stay IA No. 315/2024 For Exemption IA No. 316/2024	Reena Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
36.	IA No. 318/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 118/2024 For Exemption IA No. 317/2024 For Stay IA No. 319/2024	KG Paul Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
37.	IA No. 321/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 119/2024 For Exemption IA No. 322/2024 For Stay IA No. 320/2024	Mathew John Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
38.	IA No. 325/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 120/2024 For Exemption IA No. 324/2024 For Stay IA No. 323/2024	John Zachariah Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag
39.	IA No. 327/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 121/2024 For Exemption IA No. 326/2024 For Stay IA No. 328/2024	Annu Mathew Vs CA Francis Mathew, RP WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag

40.	Comp App (AT) (CH) (Ins) No. 185/2024 For Stay IA No. 504/2024	Reena Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
41.	Comp App (AT) (CH) (Ins) No. 186/2024 For Stay IA No. 505/2024	KG Paul Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
42.	Comp App (AT) (CH) (Ins) No. 187/2024 For Stay IA No. 506/2024	Annu Mathew Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
43.	Comp App (AT) (CH) (Ins) No. 188/2024 For Stay IA No. 507/2024	John Zaccharia Vs Jasin Jose & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
44.	Comp App (AT) (CH) (Ins) No. 189/2024 For Stay IA No. 508/2024	Mathew John Vs Jasin Jose & Anr.	Mr. Avinash Krishnan Ravi	Mr. Ashwin Shanbhag- R1
45.	IA No. 1308/2023 & 99/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Saai Sudharsan R1 Mr. Manjeet Bucha IRP/R2

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) No. 93/2023 For Stay IA No. 1172/2023 To Adv. Hg. IA No. 612/2024	G. Ravi Sankar & Anr. Vs S Radhakrishnan & 2 Ors.	Ms. R Moneshaa	Dr. SV Ramakrishna- R1 R2
47.	Comp App (AT) (CH) (Ins) No. 31/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. WITH	Mr. J Manivannan	M/s. Khaitan & Co

48.	Comp App (AT) (CH) (Ins) No. 32/2024 For Stay IA No. 98/2024	Sendoz Impex Limited, Rep. by its Authorised Signatory, Mr. Niraj Anand Singh Vs Ravi Sethia, RP, GVK Power Ltd. C/o BSRR & Co. & 13 Ors	Mr. J Manivannan	M/s. Khaitan & Co R1 Ms. Shivani Sinha R2 M/s Shivkumar & Suresh- R3-R14
49.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Ms. Krutika Raghavan- R2
50.	Comp App (AT) (CH) (Ins) No. 270/2024 For Stay IA No. 723/2024	S Srinivasan, Personal Guarantor, M/s. Sri Venkatram Spinners Pvt. Ltd. Vs State bank of India, Rep by Assistant General Manager, Stressed Asset Management Branch	Mr. MS Viswanathan Mr. V Manivannan	Mr.R Sugumaran
51.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. AR Ramanathan For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
52.	Comp App (AT) (CH) No. 33/2021	Badigeri John Davidson & 4 Ors. Vs M/s Ceylon and India General Mission & 9 Ors.	Mr. R Abdul Mobeen	
53.	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar-R1 R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram- R13
54.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
55.	Comp App (AT) (CH) (Ins) No 305/2022 For Stay IA No. 114/2023	Arkie Atelier Design India Pvt Ltd. Vs Nippon Life India AIF Management Ltd & Anr.	Mr. AS Sathish Kumar, CS	Mr. JR Jayant-R1, R2

56.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi- R1
57.	Comp App (AT) (CH) (Ins) No. 123/2023 For Exemption IA No. 419 & 421/2023 For Stay IA No. 420/2023	Omkaram Venkata Ramana Vs Bank of India & Anr.	Mr. Arjun Suresh	Mr. K Bhaskar- R1 Ms. Sarvani Desiraju- R2
58.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	M/s Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
59.	Comp App (AT) (CH) (Ins) No. 42/2024 For Stay IA No.130/2024 For Exemption IA No.131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr. WITH	Ms. Swetha G	Ms. Moha Paranjpe- R1 Mr. Piyush Mishra- R2
60.	Comp App (AT) (CH) (Ins) No. 43/2024 For Stay IA No.133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/ signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Swetha G	Ms. Moha Paranjpe - R2
61.	Comp App (AT) (CH) (Ins) No. 45/2024 For Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Mr. Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1

62.	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Sri. Vamsi Kambhammetu Erst. RP of M/s Mantena Laboratories Limited & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai, Mr. Navaneetha Krishnan - R2
63.	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Sri. Vamsi Kambhammetu Erst RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai, Mr. Navaneetha Krishnan - R2

02:00 PM

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
64.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Mr. Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare- R5/CoC
65.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare- R5/CoC
66.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr. T. Ravichandran Ms. D. Elavarasi- R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav-R4 Ms. Neha Shivhare- R5/CoC

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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